

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP-559/2018 in
OA-4600/2017
MA-1088/2018**

New Delhi, this the 15th day of October, 2018

**Hon'ble Sh. V. Ajay Kumar, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)**

Deependra Kumar Thakur,
s/o late Sh. Ganesh Thakur,
working as TGT (Hindi) in KVS
K.V. Vasant Kunj, New Delhi (under transfer),
r/o flat No. 3, FF, Lakshyadeep Appartment,
Ward No. 1, DESU Road, Mehrauli,
New Delhi-30. ... Petitioner

(through Sh. Yogesh Sharma)

Versus

Sh. Santosh Kumar Mall,
Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg, New Delhi. .. Respondent

(through Sh. S. Rajappa)

ORDER(ORAL)

Hon'ble Sh. V. Ajay Kumar, Member(J)

When this matter was taken up for hearing, learned counsel for the respondents while producing a memorandum dated 11.10.2018 submits that they have fully complied with the orders of this Tribunal.

2. In the circumstances, this CP is dismissed. No costs.

(A.K. Bishnoi)
Member(A)

(V. Ajay Kumar)
Member(J)

/ns/